

५. विक्रम विश्वविद्यालय :

(i) शारीरिक शिक्षा का लक्ष्मीबाई कालेज, ग्वालियर ।

(ख) जी, नहीं ।

(ग) प्रश्न नहीं उठता ।

Foreign Women Married to Indian Citizens

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2391. { Dr. P. N. Khan:
Shri Subodh Hansda:
Shri S. C. Samanta:

Will the Minister of Home Affairs be pleased to state:

(a) whether all the marriages of alien women with Indian citizens are duly registered;

(b) whether the number of such marriages is increasing or decreasing;

(c) what was the total number in 1961-62;

(d) whether all of them have applied for Indian citizenship; and

(e) if so, how many of them have been given the India citizenship?

The Minister of State in the Ministry of Home Affairs (Shri Datar): (a) to (c). The required information is being collected and will be laid on the Table of the House in due course.

(d) 411 alien wives of Indian citizens applied for registration as Indian citizens in 1961-62.

(e) 321.

3 कर्मचारियों की सेवा की शर्तें

२३६२. श्री प्रकाशवीर शास्त्री : क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या केन्द्रीय सरकार के कर्मचारियों के सेवाकाल और वेतन आदि सम्बन्धी पुराने नियमों में और रूपभेद करने की आवश्यकता है ;

(ख) क्या महिला कर्मचारियों को कुछ और विशेष सुविधायें देने के बारे में कोई सुझाव प्राप्त हुए हैं ; और यदि हां, तो इस विषय में सरकार को क्या प्रतिक्रिया है; और

(ग) क्या यह भी सच है कि काम के घंटे बढ़ाने का भी कोई प्रस्ताव है ?

गृह-कार्य मन्त्रालय में राज्य मन्त्री (श्री दातार) : (क) पारिश्रमिक के मामले में कोई संशोधन करना आवश्यक नहीं समझा गया है। 'सेवा काल' से सदस्य का अभिप्राय स्पष्ट नहीं है ।

(ख) गृह-कार्य मन्त्रालय में इस सम्बन्ध में कोई सुझाव प्राप्त नहीं हुए हैं ।

(ग) जी नहीं ।

3 **Departmental Proceeding Against Government Servants**

2393. **Shri S. N. Chaturvedi:** Will the Minister of Home Affairs be pleased to state:

(a) the number of cases, Ministry-wise, in which officers or staff of various Ministries and their attached and subordinate offices were proceeded against in court or departmentally as a result of financial irregularities, negligence, misappropriation or embezzlement of public money, thereby causing loss to Government during the period 1960-61; and

(b) in how many cases were the guilty officers or staff (i) dismissed, (ii) removed from services or (iii) reduced in rank, Ministry-wise?

The Minister of State in the Ministry of Home Affairs (Shri Datar): (a) and (b). The information is being collected. A statement will be laid on the Table of the House after full information is received.

3 **Titagarh Women's Camps, 24 Parganas**

2394. **Shrimati Renu Chakravartty:** Will the Minister of Education be